

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B.A No. 5936 of 2020**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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02/09.09.2020

None appeared on behalf of the petitioner, list this case after removal of the defect(s) as pointed out by the office.

**(ANANDA SEN , J)**

anjali/-